Oral Answers

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*435. SHRI GOVINDA REDDY: Will the Minister for RAILWAYS be pleased to state:

(a) whether Government propose to take over the Tata Locomotive and Engineering Company;

(b) if so, what progress has so far "been made in the matter;

(c) the capital investment, assets and liabilities of the Company;

(d) the profit or loss of the Company for the period from 1947 to 1952; and

(e) the terms on which Government propose to take over the Company?

THE DEPUTY MINISTER FOR RAIL-WAYS AND TRANSPORT (SHRI O. V. ALAGESAN): (a), (b) and (e). The re-■commendation of the Public Accounts Committee that the Government should consider the advisability of their taking over from Telco the manufacture of boilers and locomotives and running it as a State-owned industry is still under examination.

(c) The paid-up share capital of the •Company as on 31st March 1952 amounts to Rs. 4-5 crores; excluding this, the Company's further liabilities as on that date amount to Rs. 6. 62 crores. The assets of the Company as on that date amount to Rs. 11-12 crores.

(d) Profits accruing to the Company are as under: ----

				Rs.
1946-47			,	77,5 43
1947-48	1.1	,		2,63,920
1948-49				1,07,452
1949-50		•		6.01,217
1950-51				5,65,380
1951-52		•		2,27.008

SHRI GOVINDA REDDY: Am I to understand. Sir, that Government have not yet come to a decision on this matter?

to Questions SHRI O. V. ALAGESAN: That is the reply.

SHRI GOVINDA REDDY: Has not the Public Accounts Committee recommended that this concern should be taken over as early as possible?

SHRI O. V. ALAGESAN: Yes, that is there.

SHRI GOVINDA REDDY: What is the basis for the recommendation of the Public Accounts Committee with regard to the taking over of this concern?

SHRI O. V. ALAGESAN: The recommendations of the Public Accounts Committee are public property. They have been published and a copy is there in the library and the hon. Member can see it.

*436. [The questioner (Shrimati Shoila Bala Das) was absent.]

PROVINCIAL TRANSPORT COMPANY, NAGPUR

*437. PANDIT S. DUBE: Will the Minister for TRANSPORT be pleased to state:

(a) whether the Railways own shares in the Provincial Transport Company. Nagpur;

(b) whether these shares were acquired with a view to co-ordinating rail and road transport in the State of Madhya Pradesh;

(c) whether the Railways issue tickets for the rail-cum-road journeys on the routes covered by the Provincial Transport Company and vice versa; and

(d) if not, what is the nature and extent of the co-ordination between rail and road transport?

THE DEPUTY MINISTER FOR RAIL-WAYS AND TRANSPORT (SHRI O. V. ALAGESAN): (a) Yes.

(b) Yes.

u) No.

(d) Joint management ensures the two modes of transport being utilized to the maximum capacity and to the best advantage avoiding wasteful competition.

PANDIT S. DUBE: Is it a fact that it is proposed to restrict the transport of goods by road to a distance of 75 miles?

SHRI O. V. ALAGESAN: I could not follow the question. Sir.

. MR. CHAIRMAN: Is it a fact that ...

PANDIT S. DUBE: Is it proposed to limit the transport of goods by road to a distance of only 75 miles?

SHRI O. V. ALAGESAN: That is the general understanding. At the recent meeting of the Transport Advisory Council that has been increased somewhat.

PANDIT S. DUBE: Was that proposal made by the Railways in order to prevent competition between the road transport and the railway transport?

SHRI O. V. ALAGESAN: Yes; this has been undertaken in order to coordinate road and rail transport.

PANDIT S. DUBE: Is it not a fact that the direct railways communication between Nagpur and Jubbulpore is 838 miles long and the distance by road is only 168 miles?

MR. CHAIRMAN: He says the distance between Nagpur and Jubbulpore is much more, there is no direct route, for some distance you go by road and the rest by train.

SHRI O. V. ALAGESAN: I do not know how this question arises. There are other places where transport by rail has not yet been provided.

SHRI V. K. DHAGE: What is the amount invested in these shares?

MR. CHAIRMAN: No, No. Let Pandit Dube finish. He is still standing.

PANDIT S. DUBE: Is it riot a fact that it takes only 12 hours to transport goods from Nagpur to Jubbulpore by road and it takes as much as two weeks to do it by rail?

MR. CHAIRMAN: He asks whether it is a fact that in twelve hours goods can be sent from Nagpur to Jubbulpore by road and if you send it by rail it takes as much as two weeks?

SHRI O. V. ALAGESAN: I do not know. I shall take the information from the hon. Member if it is correct.

MR. CHAIRMAN: Can it be so?

DR. SHRIMATI SEETA PARMANAND:: Is it a fact that the distance between Nagpur and Jubbulpore by road is only 170 miles and by rail it is 330 miles and as such, is it fair to restrict the transport of goods to a distance of only 75 miles? That is the question..

SHRI O. V. ALAGESAN: It is not a feature peculiar to Nagpur and Jubbulpore alone. There are various points in the country which are farther by-rail than by road.

MR. CHAIRMAN: But they come from Madhya Pradesh.

SHRI O. V. ALAGESAN: It is common to various other places also.

SHRI B. C. GHOSE: Sir, that does not reply the question whether it is desirable that such restrictions-should be fixed when the road transport can be more easily had than the railway transport, and it would be more convenient to businessmen, and passengers?

SHRI O. V. ALAGESAN: I do not know actually how road transport between Nagpur and Jubbulpore is regulated. I can get the information and supply it to the hon. Member, SUM V. K. DHAGE: The other point that arises is

(Shri B. C. Ghose also stood up.)

MR. CHAIRMAN: One at a time.

SHRI B. C. GHOSE: I asked the question about the general proposition as to what is the policy of the Railways wherever the road mileage is much shorter than the railway mileage and if such difficulties should arise whether any restrictions placed on railway mileage should not be removed?

SHRI O. V. ALAGESAN: I may tell the House. Sir, that this rule of 75 miles or even more is not very strictly adhered to. In several States this limit has been exceeded. That is why I said we can get the information from the State Government of Madhya Pradesh and place it before the House.

CONNECTING OF BASTAR AND SURGUJA STATES' HEADQUARTERS WITH EXISTING RAIL-HEADS

*438. PANDIT S. DUBE: Will the Minister for RAILWAYS be pleased to state whether Government contemplate the opening up of the area of the merged States in the Eastern and Southern Madhya Pradesh by connecting the headquarters of Bastar and Surguja States with the existing railheads? '

THE DEPUTY MINISTER FOR RAIL-WAYS AND TRANSPORT (SHRI O. V. ALAGESAN): The reply is in the negative.

SURVEY FOR CONNECTING NAGPUR TO JUBBULPORE AND BASTAR TO RAIPUR BY RAIL

*439. PANDIT S. DUBE: Will the Minister for RAILWAYS be pleased to :state:

(a) whether surveys have been made for connecting Nagpur directly to Jubbulpore and Bastar to Raipur by rail; and (b) if so, what further steps are being taken for the completion of the projects?

to Questions

THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI O. V. ALAGESAN): (a) No survey has been ma'de for providing a direct rail connection between Nagpur and Jubbulpore

MR. CHAIRMAN: Again comes up!

SHRI O. V. ALAGESAN: A Traffic Survey for a rail connection between Raipur and Jeypore *via* Bastar and Jagdalpur was, however, carried out by the E.x-B.N. Railway in 1945,-46.

(b) These projects will have to await consideration till others which have been accorded higher priority have been dealt with.

PANDIT S. DUBE: Is it a fact that in the Centenary Exhibition there is a notice put up that a survey between Jubbulpore and Nagpur has been made?

SHRI O. V. ALAGESAN: I did not follow the question.

MR. CHAIRMAN: Notice has been put that a survey has been made between these two stations.

SHRI O. V. ALAGESAN: I said, Sir, that a traffic survey for a rail connection between Raipur and Jeypore *via* Bastar and Jagdalpur was, however, carried out by the £x-B.N. Railway in 1945-46: that formed part of the answer.

SHRI V. K. DHAGE: He wanted to know between Jubbulpore and Nagpur.

MR. CHAIRMAN: That is a specificquestion.

SHRI O. V. ALAGESAN: No. Sir.

OFFICER TO ENQUIRE INTO THE CONDI-TION OF COUNTRY CRAFTS INDUSTRY

*440. SHRI E. K. IMBICHIBAVA: Will the Minister for TRANSPORT he pleased to state: